

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 267 OF 2018 &
IA NO. 1636 OF 2019**

Dated: 2nd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Rajasthan Rajya Vidyut Prasaran Nigam Limited Appellant(s)
Versus
Power Grid Corporation of India Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-5

Ms. Sujata Kurdukar

Mr. Priyadarshi Chaitanyashil for R-12

ORDER

Rejoinder to amended reply, if any, shall be filed within three weeks i.e. on or before 23.09.2019, after duly serving copy of the same to the other side.

List the matter on **25.09.2019**.

**(S. D. Dubey)
Technical Member**
vt/mkj

**(Justice Manjula Chellur)
Chairperson**